South Korea, in February, 1979 for the import of cement during 1979-80 at the rate of US \$64 per metric tonne (C & F).

(b) No, Sir.

57

- (c) No, Sir.
- (d) Earlier to the contract of February, 1979, the State Trading India had entered in. Corporation of to contracts for import of cement from South Korea on various dates during 1977-78 and 1978-79 at different rates varying from US \$52.50 to 64.77 (C & F) with different proportions of preslung cargo and at different rates of discharge.
 - Ce) Does not arise.
 - (f) No, Sir.
 - *320. [Transferred to 15th May. 1979].

Committee Members for sanctioning registration of mini cement plants

- 1121. SHRI IBRAHIM KALANIYA: Will the Minister of INDUSTRY be pleased to state:
- (a) what are the names of committee members of D.G.T.D. Cement Directorate, who are sanctioning registration of mini cement plants;
- (b) what is the number of applications received for mini cement plants alongwith the particulars of the applicants and the number of applications which have been granted and which are still pending;
- (c) what is the number of entrepreneur who have completed the project report and have approached the financial institutions for the grant of loan;
- (d) what are the directives to the financial institutions for the grant of loan for setting up mini cement plants; and . .

(e) what is the proposed price structure of the cement manufactured by mini cement plant?

THE MINISTER OF STATE IN MINISTRY OF **INDUSTRY** THE JAGDAMBI (SHRI **PRASAD** YADAV): (a) There is no committee in the Cement Directorate of Director General, Technical Development (DGTD) considering applications for registration of the schemes for setting up mini cement plants. However, there is a Registration Committee in the DGTD under the Chairmanship of Secretary (Technical Development) which considers cases on which no decision is taken by the concern, ed Directorates within the prescribed time limits. The Constitution of the Registration Committee is as in An-nexure I. [See Appendix CIX, An-nexure No. 53].

- (b) Details of applications register, ed and which are pending with the DGTD are contained in Annex1 ires II and III respectively. [See Appendix CIX, Annexure Nos. 54 and 55 res. pectively.]
- (c) As registration is voluntary, complete data on the preparation of Project reports or on applications made to financial institutions by pri vate entrepreneurs are not maintained centrally.
 - (d) No directives have been issued.
- (e) The ex.works price of cement produced by the mini cement plants would be the same as the price admissible to new large sized plants viz. Rs. 296 per tonne. This price will be assured for a period of 5 years from the date of going into commercial production.

Auction of shell fishing zone in Andaman and Nicobar Islands

1122. SHRIMATI AMBIKA SONI: SHRI VISWANATHA MENON: SHRIMATI RAJINDER KAUR:

SHRI AHMAD HOSSAIN MONDAL: SHRIMATI PRATIMA BOSE:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that shell fishing zones in the Andaman and Nicobar Islands are auctioned;
 - (b) if so, what are the details thereof;
- (c) what are the names of the zones and to which parties and at what amount these zones have been auctioned during the last three years;
- (d) whether Government have received any representation against the auction of these zones from the local small scale units who are engaged in the manufacture of shell at Port Blair;
- (e) if so, what action Government have taken thereon:
- (f) whether there is any proposal under Government's consideration to curve out new zones which are not already included in auctioned zones; and
- (g) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (g) The information is being collected and will be laid on the Table of the House

Small shell craft unite in Andaman and Nicobar Islands

1123. SHRI VISWANATHA MENON:

SHRIMATI AMBIKA SONI: SHRIMATI RAJINDER KAUR: SHRI AHMAD HOSSAIN MONDAL:

SHRIMATI PRATIMA BOSE:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that Andaman and Nicobar Islands are rich in shell resources;
- (b) whether it is a fact that foreign and Indian poachers are allowed to take to Calcutta huge quantity of these shells for marketing the same on the mainland;
- (c) whether it is a fact that local small shell craft units have to buy their requirements from unauthorised shell collectors at higher prices;
- (d) if so, what are the details thereof;
- (e) whether Government propose to transport shells to the mainland after meeting the local requirements of the shell craft units in the Islands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to <e) The informa. tion is being collected and will be laid on the Table of the House.

Representation of women in block-level Committees in the Andaman and 'Nicolblar Islands

1124. SHRI VISWANATHA
MENON: SHRI BIRCHANDRA
DEB
BURMAN: SHRIMATI
RAJINDER
KAUR: SHRI AHMAD
HOSSAIN
MONDAL: SHRIMATI
PRATIMA
BOSE:

Will the PRIME MINISTER be pleased to state:

(a) whether Govsrnment propose to give representation to the women at block level Committee in the Andaman and Nicobar Islands;